

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 13.10.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2827 of 2022 in Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	Kumar Anurag Singh Zain A Khan Shwetank Singh
2.	I.A. No. 2984 of 2022 in Comp. App. (AT) (Ins) No. 1031 of 2022	State Bank of India Vs. Solo Metals Pvt. Ltd.	Siddharth Sangal	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1231 of 2022 & I.A. No. 3755 of 2022	CFM Asset Reconstructions Pvt. Ltd. (acting in its capacity as trustee of CFMARC Trust-88) Vs. Saudi Basic Industries Corporation Ltd. & Anr.	Sharmishta Ghosh	
4.	Comp. App. (AT) (Ins) No. 1232 of 2022 & I.A. No. 3757 of 2022	CFM Asset Reconstructions Pvt. Ltd. (acting in its capacity as trustee of CFMARC Trust-88) Vs. SABIC Asia Pacific Pvt. Ltd. & Anr.	Sharmishta Ghosh	
5.	Comp. App. (AT) (Ins) No. 1234 of 2022	Subrata Maity Vs. Amit C. Poddar & Ors.	Rigved Kalekar	
6.	Comp. App. (AT) (Ins) No. 1235 of 2022	Supriyo Kumar Chaudhuri Vs. Employees Welfare Trust	Indranil Ghosh	

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By order of Hon'ble Chairperson
-sd/-
Registrar